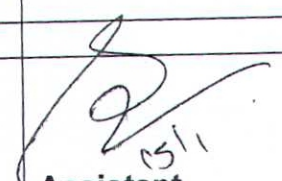


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 06.01.2020 To 10.01.2020				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
1	E/50337/2019	FO/51729/2019	27.12.2019	06.01.2020
2	E/50467/2019	FO/51738/2019	27.12.2019	06.01.2020
	E/50501/2019	FO/51739/2019	27.12.2019	06.01.2020
	E/52137,52140/2019	FO/51743-44/2019	03.01.2020	09.01.2020
	E/52485-86/2019	FO/51753-54/2019	03.01.2020	09.01.2020
	E/50648/2019 with E/Misc/50760/2019	FO/51756/2019	06.01.2020	09.01.2020
	E/53836/2018	FO/51757/2019	06.01.2020	10.01.2020
	E/Co/51305/2018 in E/53574/2018	FO/51758/2019	06.01.2020	10.01.2020
	E/51180,52565-66,52666,52722/2018	FO/51771-76/2019	07.01.2020	10.01.2020
	E/51442/2018	FO/51779/2019	09.01.2020	09.01.2020
	E/50169-170/2019	FO/50006-07/2020	09.01.2020	10.01.2020
		MISC ORDER		
1	E/Cod/51185/2019 in E/52780/2019	MO/50962/2019	27/12/2019	06.01.2020
				 Assistant Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Amit(LDC)